

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03
CP No. (IB)- 79/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

National Skill Development Corporation

...Financial Creditor

Versus

Deep Training Institute Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Saloni Purohit, Adv.

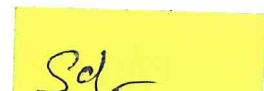
For the Corporate Debtor : Aishwarya Sharma, Adv.

ORDER

Heard Ms. Saloni Purohit, Adv. appearing on behalf of the Petitioner. Ms. Aishwarya Sharma, Adv. appearing on behalf of the Respondent. Reply has not been filed by the Respondent. Reply, if any, may be filed within 1 week with an advance copy to the opposite counsel, failing which, right to file reply will be forfeited. List the matter on 17.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024